

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 22-07-2024 AT 11.30 A.M. THROUGH VIDEO CONFERENCING:

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

IN THE MATTER OF : M/s Regen Powertech Pvt Ltd

PETITION NUMBER : IBA/1099/2019

APPLICATION NUMBER:

- a) IA/IBC/2329/2023
- b) IA(IBC)/55/CHE/2022
- c) IA(IBC)/162/CHE/2022
- d) IA/918/IB/2020
- e) IA/970/IB/2020
- f) IA/987/IB/2020
- g) IA/969/IB/2020
- h) IA(IBC)/1249/CHE/2021

11

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 22-07-2024 AT 11.30 A.M. THROUGH VIDEO CONFERENCING:

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

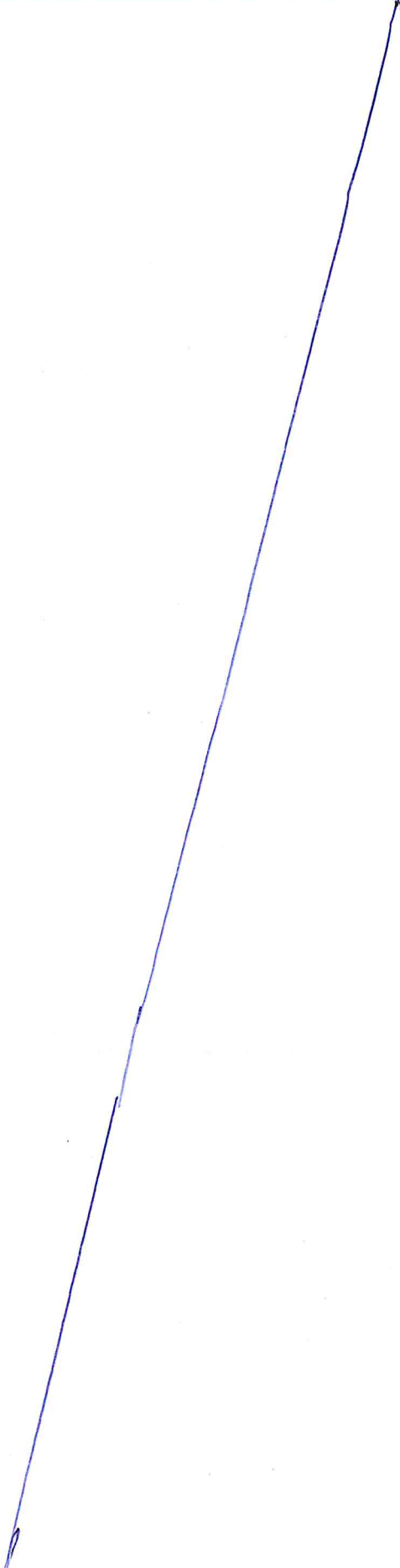
IN THE MATTER OF : Regen Infrastructure and Services Pvt Ltd

PETITION NUMBER : IBA/1424/2019

APPLICATION NUMBER:

- a) IA/IBC/1270/2024
- b) IA/549(CHE)/2021
- c) IA/592(CHE)/2021
- d) IA/708/2020
- e) IA/1172/IB/2020
- f) MA/23(CHE)/2021
- g) IA/116(CHE)/2021
- h) IA/522(CHE)2021
- i) IA/710(CHE)/2021
- j) IA/711(CHE)/2021
- k) IA(IBC)/1219/CHE/2021
- l) MA(IBC)/8/CHE/2022
- m) IA(IBC)/942/CHE/2021 IN
IA(IBC)/592/CHE/2021
- n) IA(IBC)/438(CHE)/2023 in
IA/345(CHE)/2022
- o) IA(IBC)/439(CHE)/2023 in
IA/549(CHE)/2021
- p) IA(IBC)/556(CHE)/2021
- q) IA(IBC)/1340(CHE)/2022
- r) IA(IBC)/542(CHE)/2023
- s) IA(IBC)/533(CHE)/2023
- t) IA(IBC)/947(CHE)/2023
- u) IA(IBC)/1432(CHE)/2023
- v) IA(IBC)/1657(CHE)/2023
- w) IA(IBC)/907/CHE/2021
- x) IA(IBC)/1264(CHE)/2022 in
IA(IBC)/907/CHE/2021
- y) MA/4(CHE)/2021
- z) IA(IBC)/1256/CHE/2021
- aa) IA/1176/IB/2020

ab) IA/1178/TB/2020
ac) IA/323(CHE)/2021



ak

ORDER

208.a. IA/IBC/2329/2023 IN IBA/1099/2019

208.b. IA(IBC)/55/CHE/2022 IN IBA/1099/2019

208.c. IA(IBC)/162/CHE/2022 IN IBA/1099/2019

208.d. IA/918/IB/2020 IN IBA/1099/2019

208.e. IA/970/IB/2020 IN IBA/1099/2019

208.f. IA/987/IB/2020 IN IBA/1099/2019

208.g. IA/969/IB/2020 IN IBA/1099/2019

208.h. IA(IBC)/1249/CHE/2021 IN IBA/1099/2019

209.a. IA/IBC/1270/2024 IN IBA/1424/2019

209.b. IA/549(CHE)/2021 IN IBA/1424/2019

209.c. IA/592(CHE)/2021 IN IBA/1424/2019

209.d. IA/708/2020 IN IBA/1424/2019

209.e. IA/1172/IB/2020 IN IBA/1424/2019

209.f. MA/23(CHE)/2021 IN IBA/1424/2019

209.g. IA/116(CHE)/2021 IN IBA/1424/2019

209.h. IA/522(CHE)2021 IN IBA/1424/2019

209.i. IA/710(CHE)/2021 IN IBA/1424/2019

209.j. IA/711(CHE)/2021 IN IBA/1424/2019

209.k. IA(IBC)/1219/CHE/2021 IN IBA/1424/2019

209.l. MA(IBC)/8/CHE/2022 IN IBA/1424/2019

209.m. IA(IBC)/942/CHE/2021 IN IA(IBC)/592/CHE/2021 IN
IBA/1424/2019

209.p. IA(IBC)/556(CHE)/2021 IN IBA/1424/2019

209.q. IA(IBC)/1340(CHE)/2022 IN IBA/1424/2019

209.r. IA(IBC)/542(CHE)/2023 IN IBA/1424/2019

209.s. IA(IBC)/533(CHE)/2023 IN IBA/1424/2019
209.t. IA(IBC)/947(CHE)/2023 IN IBA/1424/2019
209.u. IA(IBC)/1432(CHE)/2023 IN IBA/1424/2019
209.v. IA(IBC)/1657(CHE)/2023 IN IBA/1424/2019
209.w. IA(IBC)/907/CHE/2021 IN IBA/1424/2019
209.x. IA(IBC)/1264(CHE)/2022 in IA(IBC)/907/CHE/2021
IN IBA/1424/2019
209.y. MA/4(CHE)/2021 IN IBA/1424/2019
209.z. IA(IBC)/1256/CHE/2021 IN IBA/1424/2019
209.aa. IA/1176/IB/2020 IN IBA/1424/2019
209.ab. IA/1178/IB/2020 IN IBA/1424/2019
209.ac. IA/323(CHE)/2021 IN IBA/1424/2019

Ld. Sr. Counsel Mr. E. Om Prakash for ARCIL. Ld. Counsel Mr. Pranava Charan is present. Ld. Counsel Mr. Mayan H Jain is present. Ld. Counsel Mr. M.L. Ganesh is present for SBI. Ld. Counsel Mr. G. Pranav is present. Ld. RP Ms. Renukadevi Rangasamy is present in person. Ld. Counsel Mr. B. Dhanaraj is present. Ld. Counsel Mr. Vikram Choudhary for R1 in IA(IBC)/1256/CHE/2021. Ld. Counsel Ms. Shakshi Sood is present. Ld. Counsel Mr. Prithvi Raj for the Applicant in IA(IBC)/162/CHE/2022. Ld. Counsel Mr. Yash Srivastava for the Applicant in IA/710(CHE)/2021 and IA/711(CHE)/2021. Ld. Counsel Mr. Rahul Balaji is present. Ld. Counsel Mr. Gaurav Chatterjee is present in IA/708/2020. Ld. Counsel Mr. Sasank Iyer is present for the Respondent in IA/1176/IB/2020 and IA/1178/IB/2020. Ld. Counsel Mr. Srivatsa Rao for the Applicant in IA(IBC)/1219/CHE/2021. Ld. Counsel Mr. Bharath Gangadharan for the Applicant in IA/918/IB/2020. Ld. Counsel Ms. Pavithra Venkateswaran for the Applicant in MA/23(CHE)/2021.

As the Hon'ble NCLAT appeal has a bearing on the above Applications, list the above Applications for hearing on **12.08.2024**.

**209.n. IA(IBC)/438(CHE)/2023 in IA/345(CHE)/2022 IN
IBA/1424/2019**

IA(IBC)/438(CHE)/2023 has become infructuous consequent to the order passed by this Tribunal in **IA/345(CHE)/2022 on 04.06.2024.**

In view of the above, IA(IBC)/438(CHE)/2023 is disposed off as infructuous.

**209.o. IA(IBC)/439(CHE)/2023 in IA/549(CHE)/2021 IN
IBA/1424/2019**

IA(IBC)/439(CHE)/2023 has been filed for urgent hearing of **IA/549(CHE)/2021.** As **IA/549(CHE)/2021** is listed for hearing today, **IA(IBC)/439(CHE)/2023** has become infructuous.

In view of the above, IA(IBC)/439(CHE)/2023 is disposed off as infructuous.

**Sd/-
RAVICHANDRAN RAMASAMY
Member (Technical)**

**Sd/-
JYOTI KUMAR TRIPATHI
Member (Judicial)**

phk